INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4659	MUM	2026	2016-17	[A] FATECHAND RATILAL SANGHAVI (E-FILE)	F	E-FILE

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1029	MUM	2025	2016-17	[A] VODAFONE IDEA LIMITED (E-FILING)	F	e-filing
2	ITA	1030	MUM	2025	2017-18	[A] VODAFONE IDEA LIMITED (E-FILING)	F	e-filing
3	ITA	3030	MUM	2025	2016	[D] VODAFONE IDEA LIMITED (E-FILE)	F	E-FILE
4	ITA	3313	MUM	2026	2018-2019	[A] JUHI ANISH JAIN (E-FILE)	F	E-FILE
5	ITA	3314	MUM	2026	2019-20	[A] JUHI ANISH JAIN (E-FILE)	F	E-FILE
6	ITA	3315	MUM	2026	2021-2022	[A] JUHI ANISH JAIN (E-FILE)	F	E-FILE

BEFORE **SHRI AMIT SHUKLA, JUDICIAL MEMBER**
AND **SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5734	MUM	2014	2009-10	[D] MAJESTIC INFRACON P. LTD	E	

BEFORE **SHRI AMIT SHUKLA, JUDICIAL MEMBER**
AND **SHRI RAKESH KUMAR LODHA, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	981	MUM	2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	I	RM
2	ITA	1725	MUM	2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	I	RM

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3266	MUM	2018	2006-07	[A] MAHESH TIKAMDAS THARANI	I	
2	ITA	3267	MUM	2018	2007-08	[A] MAHESH TIKAMDAS THARANI	I	

BEFORE **SHRI SANDEEP GOSAIN, JUDICIAL MEMBER**
AND **SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	**Appeal Number**				**Assmt. Year**	**Assessee**		**Bench**	**Remarks**
1	ITA	49	MUM	2026	2015-16	[A] NATURE BLESSINGS ARGO LLP		B	
2	ITA	50	MUM	2026	2016-17	[A] NATURE BLESSING AGRO LLP ((C/F))		B	(C/F)
3	ITA	51	MUM	2026	2017-18	[A] NATURE BLESSINGS AGRO LLP ((C/F))		B	(C/F)
4	ITA	52	MUM	2026	2018-19	[A] NATURE BLESSINGS AGRO LLP		B	
5	ITA	236	MUM	2026	2015-16	[D] NATURES BLESSING AGRO LLP (E-FILE)		B	E-FILE
6	ITA	237	MUM	2026	2016-17	[D] NATURES BLESSING AGRO LLP (E-FILE)		B	E-FILE
7	ITA	238	MUM	2026	2017-18	[D] NATURES BLESSING AGRO LLP (E-FILE)	At 2.30 pm	B	E-FILE
8	ITA	239	MUM	2026	2018-19	[D] NATURES BLESSING AGRO LLP (E-FILE)		B	E-FILE
9	ITA	77	MUM	2026	2014-15	[A] NITTA JATIYA		B	
10	ITA	78	MUM	2026	2013-14	[A] NITTA JATIYA		B	
11	ITA	79	MUM	2026	2017-18	[A] NITTA JATIYA		B	
12	ITA	80	MUM	2026	2015-16	[A] NITTA JATIYA		B	
13	CO	49	MUM	2026	2017-18	[A] NAMITA PRATEEK JATIA		B	
14	ITA	235	MUM	2026	2017-18	[D] NAMITA PRATEEK JATIA (E-FILE)		B	E-FILE
15	ITA	240	MUM	2026	2013-14	[D] NITTA VINOD JATIYA (E-FILE)		B	E-FILE
16	ITA	241	MUM	2026	2014-15	[D] NITTA VINOD JATIYA (E-FILE)		B	E-FILE
17	ITA	242	MUM	2026	2017-18	[D] NITTA VINOD JATIYA (E-FILE)		B	E-FILE
18	ITA	2111	MUM	2026	2015-16	[D] NITTA VINOD JATIYA (E-FILE)		B	E-FILE
19	ITA	2112	MUM	2026	2019-20	[D] NITTA VINOD JATIYA (E-FILE)		B	E-FILE
20	CO	143	MUM	2026	2019-20	[A] NITTA VINOD JATIYA (E-FILE)		B	e-file
21	CO	287	MUM	2026	2012	[A] NITTA VINOD JATIYA		B	
22	ITA	8325	MUM	2026	2016	[D] NITTA VINOD JATIYA		B	
23	ITA	8326	MUM	2026	2012	[D] NITTA VINOD JATIYA		B	
24	ITA	5797	MUM	2026	2016-17	[A] NITTA VINOD JATIYA		B	
25	ITA	6511	MUM	2026	2014-15	[D] SANKET KIRTI KUMAR JAIN	After completion of Regular Bench.	B	
26	ITA	6809	MUM	2026	2013-14	[D] SANKET KIRTI KUMAR JAIN (E-FILE)		B	E-FILE

Assistant Registrar
07-Oct-2026